

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 103
IA (IB) No. 189/CB/2022
IN
TP No. 210/CTB/2019
CP (IB) No. 1170/MB/2017

Proceedings under Section 7 IBC
IN THE MATTER OF:

Punjab National Bank
V/S
Vindhya Vasini Industries Ltd.

.....Applicant

....Respondent

Order delivered on 12/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

Ms. Aishwarya Prasad, Adv.

For the Respondent

:

ORDER

IA (IB) No. 189/CB/2022:

1. Learned counsel Ms. Aishwarya Prasad appears for the Liquidator/Applicant.
2. List the matter for hearing on 25.07.2024.



Rajeev Mehrotra
Member (Technical)



Deep Chandra Joshi
Member (Judicial)